

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.10550/2003

(From the judgement and order dated 05/05/2003 in CMWP 16694/03  
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

BHUPENDRA SHANKER

Petitioner (s)

VERSUS

CHANCELLOR, DR.B.R.AMBEDKAR UNIV. & ORS.

Respondent (s)

(With prayer for interim relief)  
( With Appln(s). for exemption from filing O.T. )

Date : 18/06/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI  
HON'BLE MR. JUSTICE BRIJESH KUMAR

For Petitioner (s)

Mrs Rachna Gupta,Adv.

For Respondent (s)

Mr. Pradeep Misra,Adv.

UPON hearing counsel the Court made the following  
O R D E R